

GOVERNMENT OF INDIA
MINISTRY OF TRIBAL AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO- # 469
TO BE ANSWERED ON- 03/12/2025

WELFARE OF TRIBAL COMMUNITIES IN ODISHA

469 # SMT. MAMATA MOHANTA:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether Government is expanding various schemes related to education, health, livelihood and skill development for the tribal communities of Odisha, particularly of Mayurbhanj district and whether positive outcomes are emerging from these initiatives;
- (b) whether Government is considering to launch new initiatives or strengthen existing programmes in Mayurbhanj to further enhance tribal youth skill development, digital education, preservation of traditional art and culture and economic empowerment; and
- (c) whether Government proposes to introduce additional support or special programmes to promote the tribal culture of Mayurbhanj, including Chhau dance, handicrafts and traditional knowledge at national level?

ANSWER

MINISTER OF STATE FOR TRIBAL AFFAIRS
(SHRI DURGADAS UIKEY)

(a) to (c): Government is implementing Development Action Plan for Scheduled Tribes (DAPST) as a strategy for the development of Scheduled Tribes and areas having tribal concentration in the country including Mayurbhanj district of Odisha. Besides Ministry of Tribal Affairs, 41 Ministries/Departments are mandated to allocate certain percentage of their total scheme budget every year for tribal development under DAPST to bridge the developmental gap between Scheduled Tribes (STs) and non-ST populations and for various tribal development projects relating to education, health, agriculture, irrigation, roads, housing, electrification, employment generation, skill development, etc. Schemes along-with funds allocated by the obligated Ministries/Departments for the welfare of Scheduled Tribes are given at Statement 10B of Expenditure Profile of Union Budget document in the link <https://www.indiabudget.gov.in/budget2024-25/doc/eb/stat10b.pdf>.

State Governments are also supposed to earmark TSP funds with respect to the total Scheme allocation, in proportion to ST population (Census 2011) in the State. The details of allocation and expenditure for TSP by States/UTs out of their own funds including the State of Odisha are available at <https://statetsp.tribal.gov.in>.

Ministry of Tribal Affairs is implementing the Central Sector Scheme of Eklavya Model Residential School (EMRS) for providing quality education to tribal students, in their own environment. The EMRSs are to be at par with Navodaya Vidyalayas with special facilities for preserving local art and culture besides providing training in sports and skill development. National Education Society for Tribal Students (NESTS), an autonomous organization, has been established to manage and implement the scheme of EMRS in co-ordination with State EMRS Societies.

In the State of Odisha, 111 EMRSs have been approved out of which 47 EMRSs are reported to be functional. In Mayurbhanj District 23 EMRSs have been approved out of which 13 EMRSs are reported to be functional.

In Mayurbhanj district there are 167 schools functioning under ST&SC Development Department wherein 50695 students are enrolled during the year 2025-26 out of which 43352 ST&SC students are studying as boarders students from Class-I to XII. Out of the total boarders students 90% are STs.

Sl No	Category of School	No. of Schools
1	Sevashram (Primary	2
2	Ashram Schools (Upper Primary)	93
3	High Schools	55
4	Higher Secondary Schools	4
5	EMRS	13
	Total	167

- i. Similarly for providing residential education to the ST&SC students those are enrolled in the schools of S&ME Department, ST&SC Development Department has provided 482 hostels in which 35665 ST&SC students are staying in hostels as boarders. Out of these total boarders, 90% are STs.

- ii. As per annual examination 2025, 3304 students (in 55 High Schools) appeared in the annual examination out of which 3290 students passed the exam. The percentage of results has been 99.58%.
- iii. As per the annual Council of Higher Secondary Education Examination 2025(+2 Science), 195 (in 4 Higher Secondary School) students appeared the examination out of which 193 passed. The percentage of results has been 99%.

Promotion of quality education for ST&SC students in partnership with Urban Educational Institutions (ANWESHA):-

The Govt. of Odisha has taken initiatives to launch this scheme to provide quality education to 25000 ST/ SC students in partnership with reputed private/aided/ Govt. English Medium Schools are located in district headquarters/ urban areas. The entire cost of their education, including tuition fees, uniforms, books, stationery and transportation etc. to schools and post-school tutoring is borne by the Govt. Around 2247 ST/SC students of Mayurbhanj districts are benefitted under this scheme during 2025-26.

For better health care of ST&SC boarders wellness grant is provided for all boarder @ Rs.200 per boarder and ANMs are engaged for the hostels.

The Ministry of Tribal Affairs, Government of India, as well as the Government of Odisha, have undertaken significant expansion of livelihood-oriented schemes aimed at improving the socio-economic condition of tribal communities in the State.

1. Expansion of Livelihood Schemes

(a) Ministry of Tribal Affairs (MoTA):

The Ministry has expanded several programmes with direct livelihood impact in Odisha, including:

- Pradhan Mantri Adi Adarsh Gram Yojana (PMAAGY) with livelihood, skilling, and micro-enterprise components.

Pradhan Mantri Adi Adarsh Gram Yojana (PMAAGY)

The Pradhan Mantri Adi Adarsh Gram Yojana (PMAAGY) aims to ensure the integrated development of Scheduled Tribe-dominated villages through infrastructure strengthening, saturation of basic services, livelihood enhancement and market interventions. This report presents the progress of project implementation in Mayurbhanj district for the period 2021–22 to 2025–26.

- a. Under the Pradhan Mantri Adi Adarsh Gram Yojana (PMAAGY) for the financial years 2021–22 to 2025–26, a total of 912 projects have been approved in 191 villages of Mayurbhanj district, Odisha.

- b. The total fund allocated for implementation of these projects amounts to Rs. 3811.97 lakh. Out of this, Rs. 1947.25 lakh has been earmarked for the Livelihood and Market Intervention components.
- Assistance under Article 275(1) for creation of infrastructure supporting agriculture, Irrigation, Rural Hat.

Article 275(1)

Article 275(1) of the Constitution of India provides grants-in-aid to States for promoting the welfare of Scheduled Tribes and raising the standards of administration in Scheduled Areas.

This projects sanctioned and implemented under Article 275(1) during FY 2022–23, FY 2023–24, and FY 2024–25 is as follows:

During the FY 2022–23

During the year, 96 projects were approved under Article 275(1) with a total sanctioned amount of Rs. 1163.91 lakh. Out of these, 71 projects that were sanctioned under the Livelihood component have been completed, amounting to Rs. 266.19 lakh.

During the FY 2023–24

During this financial year, no funds were sanctioned under Livelihood and Irrigation activities. The funds approved during the year were utilised for - Construction of additional classrooms, Construction of additional hostels, Approach roads to EMRS, and Connectivity to unconnected villages and hamlets.

During the FY 2024–25

A total of 41 projects were sanctioned amounting to Rs. 872.15 lakh. Out of these, 15 projects were sanctioned under the creation of Irrigation Infrastructure and Market Infrastructure, comprising 11 Irrigation Infrastructure projects and 4 Market Infrastructure projects, with a total sanctioned amount of Rs. 315.00 lakh.

The State Government is implementing and expanding multiple livelihood initiatives such as:

- **Mukhyamantri Janajatiya Jevika Mission (MMJJM):**

In Mayurbhanj District Mukhya Mantri Janajati Jeevika Mission is functioning in 4 ITDAs (Baripada, Rairangpur, Karanjia & Kaptipada). Total 278 livelihood clusters are promoted covering 419 Villages from 154 Gram Panchayats in 26 blocks of the Districts.

Total 26,500 Tribal Households are enrolled under the Programme and out of them 21,471 Households are supported for strengthening their livelihood activities through Promotion of Agriculture & Horticulture activities, Irrigation Infrastructure creation, Animal

Husbandry, and Entrepreneurship. In last 3 Years total Rs 64.61 Crores of fund provisioned and Rs 46.16 Cr fund has been utilized so far.

The State Sector Scheme titled “Mo Jungle Jami Yojana” for ensuring livelihood and food security of the forest dwelling Scheduled Tribes and other traditional forest dwellers through recognition of rights of all eligible claimants is undertaken on Forest Rights Act.

Further, Ministry of Tribal Affairs is implementing various schemes/programmes for the welfare and development of the Scheduled Tribes (STs) in the country. The names of these schemes is given at **Annexure**.

The expansion of the above schemes has led to several positive socio-economic outcomes for tribal households in Odisha, such as:

- Increase in household incomes through diversified agriculture, MSP procurement of MFP.
- Improved market access and enhanced price realisation for agricultural produce and NTFPs due to establishment of value-addition and processing facilities.
- Strengthening of producer groups through VDVKS and forest rights committees, leading to improved community governance.
- Greater participation of tribal youth in rural entrepreneurship programmes.
- Enhanced food and nutrition security through livestock development, and community-based agriculture.

The Ministry has undertaken two missions for development of STs through convergence of funds available with different Ministries/Departments under DAPST namely - Pradhan Mantri Janjati Adivasi Nyay Maha Abhiyan (PM JANMAN) and Dharti Aaba Janjatiya Gram Utkarsh Abhiyaan.

PM JANMAN: Government launched Pradhan Mantri Janjati Adivasi Nyaya Maha Abhiyan (PM JANMAN) for socio-economic development of 75 PVTG communities residing in 18 states and one UT. The mission aims to provide basic facilities such as safe housing, clean drinking water and improved access to education, health and nutrition, road and telecom connectivity, electrification of unelectrified households and sustainable livelihood opportunities in 3 years. These objectives are planned to be met through 11 interventions including Hostels and Mobile Medical Units (MMUs) implemented by 9-line Ministries. PM JANMAN has total budgetary outlay of Rs.24,104 Cr (Central share: ₹15336 Cr and State share: ₹8768 Cr).

DAJGUA: Hon'ble PM launched Dharti Aaba Janjatiya Gram Utkarsh Abhiyan (DAJGUA) on 2nd October, 2024. The Abhiyan comprises of 25 interventions implemented by 17-line Ministries and aims to saturate infrastructural gaps in 63,843 villages, provide social infrastructure like hostels, Anganwadi facilities and mobile medical units and set up Van Dhan Vikas Kendras to provide livelihood opportunities benefiting more than 5 crore tribals in 549 districts and 2,911 blocks in 30 States/UTs in 5 years. The Abhiyan has a total budgetary outlay of Rs.79,156 Cr (Central share: ₹56,333 Cr and State share: ₹22,823 Cr).

In order to preserve and promote the culture and traditions of the tribals, the State Government has constituted special Development Councils (SDC).

The following programs are being carried out in the council areas by these Special Development Councils for the preservation and promotion of tribal culture and traditions.

- Protection and security of holy places,
- Construction of a cultural club house,
- Providing musical instruments to cultural institutions and dance costumes to dance groups,
- Organizing block and district level cultural festivals.

Ministry extends support to the State Governments through the Scheme to set up new TRIs where it didn't exist and to strengthen functioning of existing TRIs to carry out its core responsibility towards Research & Documentations, Training and capacity building, promotion of rich tribal heritage etc. To preserve tribal art and culture, financial assistance is provided to TRI's to carry out various activities to preserve and promote tribal culture and heritage across the country through research and documentation, maintenance and preservation of art & artefacts, setting up of tribal museum, exchange visits for the tribals to other parts of the State, organizing tribal festivals etc. Funding under this Scheme is 100% grant-in-aid by the Ministry of Tribal Affairs to the TRIs on need basis with the approval of Apex Committee.

Government of Odisha with the support of Ministry of Tribal Affairs, GoI has taken the initiative to establish a "Tribal Research and Development Centre (TRDC)" at Rairangpur, Mayurbhanj district, Odisha.

Annexure

Annexure referred to in reply to part (a) to part (c) of the Rajya Sabha Unstarred Question No. 469 for answer on 03.12.2025 by Smt. Mamata Mohanta regarding “Welfare of tribal communities in Odisha”

Name of Schemes/Programmes being implemented by the Ministry of Tribal Affairs in the country:

S No	Name of Scheme/Programme
1	Dharti Aaba Janjatiya Gram Utkarsh Abhiyan
2	Pradhan Mantri Janjati Adivasi Nyaya Maha Abhiyan (PM JANMAN)
3	Pradhan Mantri Janjatiya Vikas Mission (PMJVM)
4	Eklavya Model Residential Schools (EMRS)
5	Grants under Article 275(1) of the Constitution
6	Grant-in Aid to Voluntary Organizations working for the welfare of Scheduled Tribes
7	Pre-Matric Scholarships to ST students
8	Post Matric Scholarship to ST students
9	National Overseas Scholarships for ST Candidates
10	National Fellowship & Scholarship for Higher Education of ST students
11	Support to Tribal Research Institutes (TRIs)
